

Suggestion of Former Indian High Commissioner in U. K. about Issue of Passports to Indians

4337. Shri Ram Kishan Gupta:
Shri S. C. Samanta:
Shri A. K. Kisku:
Shri S. N. Maiti:
Shri Tridib Kumar Chaudhuri:
Shri Yashpal Singh:

Will the Minister of External Affairs be pleased to state:

(a) whether Government have considered the suggestion of Dr. Jivraj Mehta, former High Commissioner to U.K., that the Government of India should initiate legislation to ensure that Passport is issued to an Indian citizen only when he is assured of travel and stay abroad under conditions not derogatory to the persons self-respect or the country's dignity; and

(b) if so, the action taken thereon?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) In the Passports Ordinance, 1967 in Section 6(2)(g) a provision was made that an applicant for a passport or travel document shall be refused a passport or travel document if he has no adequate means of supporting himself outside India consistently with his dignity and self-respect as a citizen of India

This ground, however, was not included in the Passports Bill 1967 as it was considered that it would be difficult to apply such a ground in advance and might consequently involve delay in the issuance of passport.

नेताजी सुभाष चन्द्र बोस की मृत्यु के बारे में
बात

4338. श्री प्रकाशवीर झा: श्री
श्री ह० ए० चरण: श्री
श्री ए० ए० सामन्त:

श्री बसन्तमय कुल्ले :

श्री यशपाल सिंह :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तैवान की सरकार ने तैवान में, जहाँ एक विमान दुर्घटना में नेताजी सुभाषचन्द्र बोस की मृत्यु हुई बताई जाती है, भारत को जाच करने में अपना सहयोग देने का आश्वासन दिया है;

(ख) यदि हाँ, तो क्या विमान दुर्घटना के सम्बन्ध में वास्तविक तथ्यों का पता लगाने के लिये बहा कोई मिति या प्रतिनिधि मंडल भ्रमण का सरकार का विचार है; और

(ग) यदि हाँ, तो इसके बारे में कब निर्णय किया जायेगा ?

वैदेशिक-कार्य मंत्री (श्री ए० ए० चगला): (क) भारत सरकार को ताइवान की सरकार से इस तरह का कोई आश्वासन नहीं मिला है।

(ख) और (ग) सदन में कई बार यह बताया जा चुका है कि भारत सरकार ने श्री शाहनवाज खा के नेतृत्व में गठित जाच समिति के निष्कर्षों को स्वीकार कर लिया है जो इस नतीजे पर पहुंची थी कि 1945 में एक विमान दुर्घटना में नेताजी की सचमुच मृत्यु हो गई थी। भारत सरकार पूरी तरह आश्वस्त है कि जांच-पड़ताल कराने की जरूरत नहीं है।

Prices of Newspapers

4339. Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the prices of all varieties of newspapers,